

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt
Vs. Applicant/petitioner
Fusionnet Web Services Pvt. Ltd. Respondent

Order under Section 241-242 of Companies Act

Order delivered on 25.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Karan Malhotra and Mr. Abhishek Chaudhary,
Adv.
For the respondent Mr. Rajesh Ranjan, Adv.

ORDER

Reply by respondents has been filed and a copy thereof has already been furnished to the counsel for the petitioner.

Rejoinder may now be filed within two weeks with a copy in advance to the counsel opposite.

List for arguments on 26.09.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)